

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:385
ANSWERED ON:21.12.2011
SAFETY AT AIRPORTS
Dhruvanarayana Shri R.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the present status of safety and security of airports in the country;
- (b) whether the Government has prepared any action plan in consultation with the States to ensure safety and security of all airports in the country;
- (c) if so, the details thereof;
- (d) the main suggestions/recommendations made by the Comprehensive Security Review Committee in 2010; and
- (e) the details of the action taken for implementation of these recommendations?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) to (e): A statement is laid on the Table of the House.

Statement in reply to part (a),(b),(c),(d)&(e) of the Lok Sabha Starred Question No. 385 to be replied on 21.12.2011 regarding Safety at Airports.

(a), (b) & (c): There is a system of issue of licence for the airports by Directorate General of Civil Aviation(DGCA). Only those airports which fulfill the standards of safety as laid down by DGCA and International Civil Aviation Organization (ICAO) are issued licence for commercial operations.

The National Civil Aviation Security Programme (NCASP) prepared to ensure security at airports is in place. Further, Contingency Plans to deal with hijack situations, Bomb Threats, and Counter Terrorist Contingency Plan are also in place for ensuring the safety and security of the airports.

(d) & (e): A Comprehensive Security Review of aviation security to strengthen the overall security at the airports was done in 2010. It may not be proper to divulge the details at this stage in the interest of the security of the airports of the country.